

ITEM NO.11

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Petition(s) for Special Leave to Appeal (C) No(s). 25264/2023

DR. AMAR NATH SHARMA & ORS.

Petitioner(s)

VERSUS

MISSION DIRECTOR/CONVENER, EXECUTIVE COMMITTEE, NATIONAL RURAL
HEALTH MISSION, UP & ORS. Respondent(s)

(FOR ADMISSION and IA No.186290/2023-EXEMPTION FROM FILING O.T. and
IA No.186287/2023-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS and IA No.211500/2023-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 14-03-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Swetank Shantanu, AOR
Mr. Pratap Shanker, Adv.
Mr. Bhaskar Trivedi, Adv.
Mr. Sanjeev Kumar Chaudhury, Adv.

For Respondent(s)

Mr. Anurag Kishore, AOR
Ms. Ritika Srivastava, Adv.
Ms. Somna Dhowan, Adv.

Mr. Gurmeet Singh Makker, AOR
Mr. Keshav C Thakur, Adv.
Ms Palak Mathur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have not filed counter affidavit in
view of Court's order dated 06.11.2023.

Contd....

Item no.11

Respondent no.3 has filed counter affidavit.

Service is complete on respondent no.4 but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar